Interim Resolution Professional / Resolution Professional: Rajender Kumar Girdhar IBBI Registration No. IBBI/IPA-003/IP-N00048/2017-18/10396

Name of the corporate debtor: Chamber Constructions Pvt. Ltd. Date of commencement of CIRP: 16.07.2019 (Order Received on 17-07-2019); List of creditors as on: 2-06-2021

List of operational creditors (Workmen)

(Amount in Rs.)

SI.	Name of authorised	Name of work	Details of claim received Details of claim admitted					Amount of	Amount	Amount of	Amount of	Remarks, if any	
No.	representative, if any	man	Date of	Amount	Amount of claim	Nature of	Whether related	% voting share in	contingent	of any	claim under	claim not	
			receipt	claimed	admitted	claim	party?	CoC, if	claim	mutual	verification	admitted	
	NIL			0	0							0	
												0	
												0	
												0	
0	Total			0	0			0	0	0	0	0	